

**Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436 )**  
**Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)**  
**List of Financial Creditors as on 10.02.2026**

Sl. No.	Name of creditor	Nature of claim	Details of Claim Received					Details of claim admitted					Amount - Rs.				Remarks
			Principal	Interest	Penal Interest/ Charge	Other	Total Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
<b>SECURED FINANCIAL CREDITORS</b>																	
1	LIC Housing Finance Limited	Financial claim - Secured	2,22,00,00,000	1,11,81,02,911	81,79,62,871	0	4,15,60,65,782	4,15,60,65,782	Project/ Construction Loan	4,15,60,65,782	4,15,60,65,782	No	0	0	0	0	
2	Piramal Capital and Housing Finance Limited	Financial claim - Secured	1,62,06,10,362	46,49,26,872	11,68,65,094	0	2,20,24,02,328	2,20,24,02,328	Project/ Construction Loan	2,20,24,02,328	2,20,24,02,328	No	0	0	0	0	
3	Asset Reconstruction Company (India) Limited	Financial claim - Secured	53,80,50,649	24,36,88,903	2,32,99,071	0	80,50,38,623	28,59,38,083	Project/ Construction Loan	28,59,38,083	28,59,38,083	No	0	0	0	51,91,00,540	As an application challenging the Arbitral Award dated June 18, 2024 is currently sub-judice
4	Piramal Finance Limited (Erst. Piramal Capital and Housing Finance Limited)	Financial claim - Secured	999	14,73,16,283	7,43,13,525	7,64,87,925	29,81,18,732	0	Guarantee provided against loan to MDPL	29,81,18,732	29,81,18,732	No	0	0	0	29,81,18,732	Response from Claimant on queries awaited
<b>Total</b>			<b>4,37,86,62,010</b>	<b>1,97,40,34,969</b>	<b>1,03,24,40,561</b>		<b>7,46,16,25,465</b>	<b>6,64,44,06,193</b>							<b>0</b>	<b>81,72,19,272</b>	

**Note:**

**1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.**